

**Central Administrative Tribunal
Principal Bench**

OA No.3218/2016

New Delhi, this the 13th day of January, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Honey Garg, age 23 years,
S/o Shri Rakesh Kumar,
R/o House No.13, Vishwas Nagar,
Shahdara,
Delhi-32.

...applicant

(By Advocate : Shri Rajeev Kumar Rai)

Versus

1. The Comptroller & Auditor General of India,
9, Deen Dayal Upadhyay Marg,
New Delhi-110024.
2. Staff Selection Commission,
Through its Chairman,
Block No.12, C.G.O. Complex,
Lodhi Road,
New Delhi-110003.

...respondents.

(By Advocate : Shri Hanu Bhaskar)

ORDER (ORAL)

Hon'ble Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, learned counsel for applicant seeks to withdraw the OA. Accordingly, the OA is dismissed as withdrawn.

**(V.N. Gaur)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

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